ORDER

The President is pleased to accept the resignations of following Advocates who figure as Panel Counsel, as mentioned under column-III in table 'A' below, with effect from the date of this order, consequently, their names occurring in this Department's Orders as mentioned under column-IV in table 'A', stand deleted:

Table ‘A’

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Name of Advocate (S/Shri)</th>
<th>Name of Court &amp; Category of Panel</th>
<th>Detail of the concerned order</th>
<th>Date of acceptance of resignation (w.e.f.)</th>
<th>Date of this order</th>
</tr>
</thead>
<tbody>
<tr>
<td>2.</td>
<td>Shri Shaik Ismail Zabiulla</td>
<td>Central Govt. Counsel for the High Court of Karnataka at Bangalore</td>
<td>J-11017/7/2018-Judicial dated 20.03.2018</td>
<td>-do-</td>
<td></td>
</tr>
</tbody>
</table>

2. Hindi version of this order will follow.

(S. R. Mishra)
Additional Secretary

Copy for information to:

1. PS to MLJ/ PS to Law Secretary/PS to Legislative Secretary/PS to all Addl. Secretary/Joint Secretary of Department of Legal Affairs.
2. Incharge, Branch Secretariat at Bengaluru.
3. The Asst. SGIs for the High Court of Gujarat and the High Court of Jharkhand.
4. All the four Advocates as mentioned in table ‘A’ above.
5. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab ‘Judicial Section’ in the link ‘List of empanelled Counsel’.
6. Hindi Section, Department of Legal Affairs, for translation of this order.
7. Guard File with 5 spare copies.

(D. Srinivas)
Section Officer (Judicial)
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